

Central Administrative Tribunal Lucknow Bench Lucknow  
C.C.P. 22/2007

In  
Original Application No. 357/2005  
This, the 8<sup>th</sup> day of January 2008

Hon'ble Mr. Shankar Raju, Member (J)  
Hon'ble Mr. J.P. Shukla, Member (A)

Saira Bano, aged about 47, years, widow of Late Shri Shekh Niyamat Ali,  
resident of 532 A/38, Chaoudhary Tola, Aliganj, Lucknow.

Applicant.

By Advocate: Sri Praveen Kumar

Versus

Shri Suresh Kumar Srivastava, The Senior Pay Account Officer,  
Government of India, Pay & Account Office, Geological Survey of India  
(Northern Region), Aliganj, Lucknow.

Respondents.

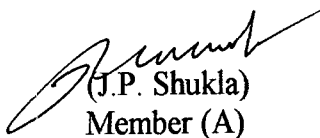
By Advocate: Shri S.P. Singh


Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

CCP No. 2/2007 stands disposed of, as the order passed by the Tribunal on 7<sup>th</sup>

July, 2006 is complied with. Notices are discharged.

  
(J.P. Shukla)  
Member (A)

  
(Shankar Raju)  
Member (J)

HLS/